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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 15/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017**

Name of the Company: Unique Industrial Handlers Pvt Ltd.

V/s.

GEI Power Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	LEENA AGARWAL	PRACTISING COMPANY SECRETARY	Applicant / Operational Creditor	<u>Leena</u>
2.				


ORDER

Learned PCS Mr. Leena Agarwal present for Petitioner/ Operational Creditor. None present for Corporate Debtor.

Additional Affidavit filed by Learned PCS for Petitioner.

Heard arguments of Learned PCS for petitioner.

For orders 19.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of May, 2017.